Corporation, New Delhi. [Placed in Library. *Sec* No. LT 55498)

- I. Report and Accounts (1996-97) of the National Aluminium Company Ltd., Bhubaneswar and related papers.
- II. Report and Accounts (1996-97) of the Bharat Aluminium Company Ltd., New Delhi and related papers.
- III. Report and Accounts (1996-97) of the Hindustan Zinc Ltd., Udaipur and related papers.
- IV. Report and Accounts (1996-97) of the Hindustan Copper Ltd., Calcutta and related papers.
- V. Report and Accounts (1996-97) of the Mineral Exploration Corporation Ltd., Nagpur and related papers.
- VI. Memoranda of Understanding (1998-99) between Govt, of India and Mineral Exploration Corporation Ltd., Bharat Aluminium Company Ltd., Na tional Aluminium Company Ltd., Steel Authority of India Ltd., Kudrcmukh Iron Ore Company Ltd., and Hindustan Zinc Ltd.

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIKJ." Sir, I lay on the Table—

a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- I. (a) Sixteenth Annual Report and
 Accounts of the National
 Aluminium Company Limited,
 Bhubaneswar, for the year 199697, together with the Auditors'
 Report on the Accounts and the
 comments of the Comptroller and
 Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT 390/98]

- II. (a) Thirty-first Annual Report and
 Accounts of the Bharat
 Aluminium Company Limited,
 New Delhi, for the year 1996-97,
 together with the Auditors' Report
 on the Accounts and the
 comments of the Comptroller and
 Auditor General of India thereon.
 - (b) Review by Government on the working of the above CotrH pany. [Placed in Library. See No. LT 389/98]
- III. (a) Annual Report and Accounts
 of the Hindustan Zinc Limited,
 Udaipur, for the year 1996-97,
 together with the Auditors' Report
 on the Accounts and the
 comments of the Comptroller and
 Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. Sec No. LT 676/98]
- IV. (a) Annual Report and Accounts
 of the Hindustan Copper Limited,
 Calcutta, for the year 1996-97,
 together with the Auditors' Report
 on the Accounts and the
 comments of the Comptroller and
 Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT 198/98]
- V. (a) Annual Report and Accounts
 of the Mineral Exploration
 Corporation Limited, Nagpur, for
 the year 1996-97. together with the
 Auditors' Report on the accounts
 and the comments of the
 Comptroller and Auditor General of
 India thereon.
 - (b) Review by Government on the working of the above Corporation.

(c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) to (V) above.

[Placed in Library. See No. LT 680/98]

VI. A copy each (in English and Hindi) of the following papers:—

 Memorandum of Understanding between the Government of India (Ministry of Mines) and Mineral Exploration Corporation Limited, for the year 1998-99.

[Placed in Library. See No. LT 397/98]

(ii) Memorandum of Understanding between the Government of India (Ministry of Mines) and Bharat Aluminium Company Limited, for the year 1998-99.

[Placed in Library. See No. LT 392/98]

(iii) Memorandum of Understanding between the Government of India (Ministry of Mines) and National Aluminium Company Limited, for the year 1998-99.

[Placed in Library. See No. LT 393/98]

(iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and Steel Authority of India Limited, for the year 1998-99.

[Placed in Library. See No. LT 684/98]

(v) Memorandum of Understanding between the Government of India (Ministry of Steel) and Kudremukh Iron Ore Company Limited, for the year 1998-99.

[Placed in Library. See No. LT 685/98]

(vi) Memorandum of Understanding between the Government of India (Ministry of Mines) and Hindustan Zinc Limited, for the year 1998-99.

|Placed in Library. Sec No. LT 683/981

- I. Report and Accounts (1996-97) of the National Backward classes Finance and Development Corporation, New Delhi and related papers.
- II. Reports and Accounts (1996-97) of the various National Institutes for Mentally and Physically Handicapped and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): Sir, On behalf of SHRIMATI MANEKA GANDHI, I lay on the Table—

- I. A Copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Fifth Annual Report and Accounts of the National Backward Classes Finance and Development Corporation, New Delhi for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the above Corporation.

 [Placed in Library, See No. L.T.

[Placed in Library. See No. LT 332/98]

- II. A copy each (in English and Hindi) of the following papers:—
- (a) Thirteenth Annual Report and Accounts of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1996-97, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.